GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO. 2525 TO BE ANSWERED ON 01.08.2022

DOMESTIC WORKERS ACT

2525. SHRI UPENDRA SINGH RAWAT:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)whether the Government proposes to amend the Domestic Workers Act and if so, the details thereof;
- (b) the details of schemes and programmes being implemented by the Government to protect the interests of the domestic workers particularly women helps who are employed through unrecognized employment agencies in the country, scheme/State/UT-wise particularly in Uttar Pradesh;
- (c)the funds allocated, disbursed and spent thereunder along with the beneficiaries during the last three years and the current year, Scheme/State/UT-wise;
- (d)whether the Government has announced any new welfare measures to benefit domestic workers including women domestic helps in the country; and
- (e)if so, the details thereof and the other steps taken/being taken by the Government in this regard?

ANSWER

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI RAMESWAR TELI)

- (a): No, Sir. There is no Act called Domestic Workers Act. However, the Unorganized Workers' Social Security Act, 2008, now subsumed in the Code on Social Security, 2020, provides for social security to all unorganized workers including domestic workers.
- (b) to (e): Government has launched various schemes for unorganized sector workers including domestic workers. Domestic Contd..2/-

Workers Sector Skill Council (DWSSC) under Ministry of Skill Development and Entrepreneurship (MSDE) is imparting various skill development training programmes to domestic workers. Under Skill India Mission Ministry of Skill Development and Entrepreneurship (MSDE) is implementing Pradhan Mantri Kaushal Vikas Yojana (PMKVY) by which training/orientation is being imparted to candidates in various National Skill Qualification Framework (NSQF) aligned job roles across 37 sectors, including Domestic Workers Sector. In the Domestic Workers Sector, training/orientation is given to candidates in four job roles namely, child caretaker (non-clinical), elderly caretaker (non-clinical), general housekeeper and housekeeper-cum-cook aligned to the Domestic Workers Sector Skill Council.

Under PMKVY, as on 30.06.2022, 1.92 lakh candidates have been trained/oriented in the Domestic Worker Sector.

State and gender wise domestic workers trained under PMKVY 2.0 and 3.0 schemes as on 30.06.2022 is at Annexure-I.

Gender and training type wise domestic workers trained in Uttar Pradesh under PMKVY 2.0 and 3.0 schemes as on 30.06.2022 is at Annexure-II.

Pradhan Mantri Suraksha Beema Yojana (PMSBY) for life and disability cover and Pradhan Mantri Shram Yogi Man Dhan Pension Yojana (PM-SYM) for pension to the unorganised workers, including domestic workers. Domestic Workers Sector Skill Council (DWSSC) under Ministry of Skill Development and Entrepreneurship is imparting various skill development training programmes to domestic workers. Ayushman Bharat Pradhan Mantri Jan Arogya Yojana (PMJAY) provides secondary and tertiary health benefits to all unorganized workers including domestic workers who are covered as eligible beneficiaries as per Socio Economic Caste census Data, 2011. The Labour Codes, viz. Code on Wages, 2019, Code on Occupational Safety, Health and Working Conditions, 2020 and Social Security Code, 2020 provide for decent working conditions, Wages, Occupational Safety, grievances redressal mechanism and social security benefits to all categories of workers including domestic workers.

 Annexure referred to in reply to part (b) to (e) of Lok Sabha Unstarred Question No. 2525 for 01.08.2022 regarding Domestic Workers Act.

State and gender wise domestic workers trained under PMKVY 2.0 and 3.0 schemes (as on 30.06.2022):

	State and Gender wise domestic workers trained under PMKVY							
State	2.0 and 3.0 schemes							
	Female	Male	Transgender	Grand Total				
Andhra Pradesh	865	363	0	1,228				
Arunachal Pradesh	672	527	1	1,200				
Assam	43,017	5,649	18	48,684				
Bihar	5,468	2,370	0	7,838				
Chhattisgarh	1,305	142	0	1,447				
Delhi	10,630	1,224	0	11,854				
Goa	1	0	0	1				
Gujarat	2,258	2,002	0	4,260				
Haryana	1,856	691	0	2,547				
Jammu And Kashmir	3,152	1,106	1	4,259				
Jharkhand	3,734	3,447	0	7,181				
Karnataka	1,229	2,115	0	3,344				
Kerala	711	1,097	0	1,808				
Madhya Pradesh	18,362	4,666	0	23,028				
Maharashtra	14,104	5,126	0	19,230				
Meghalaya	99	31	0	130				
Mizoram	100	0	0	100				
Nagaland	1,873	796	1	2,670				
Odisha	4,917	585	0	5,502				
Puducherry	58	0	0	58				
Punjab	4,249	1,441	0	5,690				
Rajasthan	4,624	2,240	0	6,864				
Tamil Nadu	1,174	927	0	2,101				
Telangana	3,572	1,307	0	4,879				
Tripura	1,532	283	0	1,815				
Uttar Pradesh	10,465	3,297	1	13,763				
Uttarakhand	641	413	0	1,054				
West Bengal	8,142	1,184	0	9,326				
Grand Total	1,48,810	43,029	22	1,91,861				

Annexure-II

Annexure referred to in reply to part (b) to (e) of Lok Sabha Unstarred Question No. 2525 for 01.08.2022 regarding Domestic Workers Act.

Gender and training type wise domestic workers trained in Uttar Pradesh under PMKVY 2.0 and 3.0 schemes (as on 30.06.2022):

Gender	Training Type	Enrolled	Trained	Assessed	Certified	Reported Placed
Female	RPL*	10,128	9,950	8,019	7,602	NA
	STT**	578	515	503	442	126
Female	e Total	10,706	10,465	8,522	8,044	126
Male	RPL*	2,955	2,913	2,053	1,893	NA
	STT**	496	384	364	334	101
Male	Total	3,451	3,297	2,417	2,227	101
Transgender	RPL*	1	1	1	1	NA
Transgender Total		1	1	1	1	0
Grand	Total	14,158	13,763	10,940	10,272	227

^{*}RPL is the non-placement linked component of the PMKVY scheme

^{**}including special projects